

if I am against any discussion. It is a serious matter. If a serious matter like this happens then I shall certainly be prepared to allow a discussion, but first we must get all the real facts.

So, I would request Government to give us the information. I would appeal to the Opposition also to get the information correctly, and then, if necessary, we shall have a discussion.

श्री अटल बिहारी वाजपेयी : आप टाइटम तय कर दीजिये ।

MR. SPEAKER: I am asking Government also to give me information.

श्री रवि राय (पुरी) : वह क्व देगे ?

श्री अटल बिहारी वाजपेयी : क्व के लिये कहिये ।

SHRI BAL RAJ MADHOK (South Delhi): When the discussion took place last time, we were told that we were to discuss only the constitutional aspects. We did not discuss the other aspects then. Had we discussed them, then perhaps this kind of situation might have been avoided.

SHRI S. M. BANERJEE (Kanpur): May I submit?...

MR. SPEAKER: I am on my legs. Shri S. M. Banerjee should sit down now.

SHRI S. M. BANERJEE: I agree with what you say, but my submission is only this that till then the adjournment motion should be held over.

MR. SPEAKER : I am still on my legs. If I sit down, I am afraid the discussion may start. That is why I am still standing for the last ten minutes.

As I have said, I shall be prepared to give time and we can decide when we should discuss the matter. I only want to have correct information.

12.20 hrs.

#### RE: ARREST OF MEMBERS

MR. SPEAKER: There is one other thing also on which I would like to receive some information. I would ask the Government to give me some information on this also. Some Members of Parliament—every day that is happening in Delhi—some Members of this House are being arrested and they are being released in the evening. Before I come to know that they are arrested, they are in the House again. Therefore, I do not know what to do. Yesterday, I wanted to announce about their arrest, but I saw them here, I am glad that they are back with us.

I am told that the British High Commission was willing to see them when they wanted to go there. I do not know why they were prevented and all that. That was what was brought to my notice. If the Government could give me or to the House some information about that also, I shall be very happy.

SHRI M. L. SONDHI (New Delhi): In my constituency, every day section 144 is in force. So, where am I to hold meetings?

MR. SPEAKER: I know that the hon. Member was also arrested one day and he came back again.

In view of the fact that I have requested Government in both the cases to give me information, I may kindly be allowed to proceed to the next item now.

SHRI S KUNDU (Balasore): On a point of order. Under rule 230....

SHRI P. VENKATASUBBAIAH (Nandyal): From what you have said, are we to understand that Government will make a statement on the Punjab situation and then discussion will follow, or they will give the information to you and then you will decide about the admissibility of the motion?

SHRI RAMAVATAR SHASTRI (Patna) rose—

MR. SPEAKER : I would request Shri Ramavtar Shastri to sit down.

SHRI RAMAVATAR SHASTRI : \*\*

MR. SPEAKER : The hon. Member may kindly sit down.... He may shout as much as he likes. Nothing is being recorded.... Will he kindly sit down now? Nothing is being recorded. If in spite of my asking him to sit down he insists that he should speak, let him speak, but nothing is being taken down.

#### ESTIMATES COMMITTEE THIRTY-EIGHTH REPORT

SHRI P. VENKATASUBBAIAH (Nandyal): I beg to present the Thirty-eighth Report of the Estimates Committee on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Agriculture)—Central Institute of Fisheries Technology, Ernakulam.

12.22½ hrs.

#### STATEMENT ON REORGANISATION OF HINDUSTAN STEEL LIMITED

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY) rose—

MR. SPEAKER: He may lay it on the Table of the House.

DR. CHANNA REDDY: I beg to lay on the Table a copy of the Statement on the reorganisation of Hindustan Steel Limited. [Placed in Library. See No LT-517/68].

12.23 hrs.

#### STATEMENT ON RAILWAY ACCIDENT AT YALVIGI STATION

MR. SPEAKER : Now, the hon. Railway Minister.

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : With profound regret, I have to inform the House that.... (Interruptions)

SHRI RAMAVATAR SHASTRI (Patna) : \*\*

MR. SPEAKER: I can understand the hon. Member standing and shouting. But I find that there is an hon. Member who is sitting, and then shouting; that is much more indecent. I do not want to hear any of them. Now, the hon. Railway Minister.

SHRI K. N. TIWARY (Bettiah) : Shri Ramavtar Shastri should be named and sent out of the House.

SHRI C. M. POONACHA: Sir, with profound regret I have to inform the House that at about 22.35 hours last night train No. 208 Down Poona-Bangalore Deccan Express entered the platform line of Yalvigi station, on the Harihar-Hubli metre gauge section of the Mysore Division of Southern Railway, and collided head-on with train No. 215 Up Birur-Hubli passenger which had been received on that line earlier at 21.55 hours.

As a result the engines of both the trains got entangled and the front coaches next to the engines of both the trains got smashed. According to latest report available 36 persons were killed and 34 injured, of whom 11 persons are suspected to have sustained serious injuries. One injured person succumbed to his injuries bringing the total number of dead persons to 37.

Immediately on receipt of information medical van accompanied by Assistant Medical Officer was rushed from Harihar. Medical Relief Special accompanied by Divisional Medical Officer and Divisional Operating Superintendent was also despatched from Arsikere at 23.25 hours. The Divisional Superintendent and Divisional Engineer, Mysore also left for the site by Medical Relief Special from Bangalore. The Divisional Superintendent, Hubli alongwith the Divisional Medical Officer and Divisional Operating Superintendent left Hubli by Medical Relief Special at 23.20 hours and reached the site at 00.55 hours. In the meantime 3 doctors who were travelling by train No. 208 Down rendered first aid to the injured.

The General Manager, Southern Railway alongwith the Heads of